		rporate Deptor: SHWE	TA HOUSING AND HOS	PITALITY PRIVATE L	IMITED: Date of Com	mencement of CIRP: 18.	12.2023; List o	of Creditors as on: 11.0	3.2024		
	rame or the oc				Creditors (Governmen		•				
Details of Claimant		f Claim received	Details of Claims Admitted			Amount of	Amount of any	Amount of Claim	Amount of claim	1	
Government D	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set off	under Verification		Remarks, if
L N	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Government	Government Date of receipt	Government Date of receipt Amount Claimed	Government Date of receipt Amount Claimed Amount of claim admitted	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim party?	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim Party? % of voting share in CoC	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim party? % of voting share in CoC claim	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim party? CoC contingent contingent may be set off	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim party? CoC	Government Date of receipt Amount Claimed Amount of claim admitted Nature of claim party? Solution CoC

ANUP KUMAR SINGH
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322